Gender sensitization in universities

†2437. SHRIALI ANWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that such a direction was given by the Supreme Court in 1997 and later by Nationat Human Rights Commission to form special Committees in universities besides ail other working places to dispose of gender sensitization matters;

(b) if so, whether such Committees have been formed in all universities; and

(c) whether Government have taken any steps in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes. Sir.

(b) and (c) According to the UGC, Committees have been formed in most Universities.

Mungekar Committee Report

2438. PROF. P. J. KURIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Mungekar Committee constituted by UGC to review the National Eligibility Test (NET) examination has, in its interim report, recommended the exemption of Ph. D. and M. Phil, degree holders from NET for appointment as lecturer for PG & UG level teaching respectively;

(b) if so, the details of its main recommendations;

(c) what is the recommendation of the Committee regarding appointment for the post of Assistant Librarian; and

(d) the action taken or being taken to accept and implement the recommendations made by the Committee?

[†]Orlginal notice of the question was received in Hindi.

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